

**वैश्विक-कार्य मंत्री के सभा सचिव**  
( श्री सादत अली खान ) : पाकिस्तान इस बात के लिए स्वतंत्र है कि वह अपनी मज्दी के मुताबिक दूसरे देशों के साथ किसी भी प्रकार की व्यापार व्यवस्थाएं बंधवा संबंधियां करे। भारत सरकार को तो सिर्फ इस बात का भ्रमस्तोस होता है कि उनकी कुछ व्यवस्थाएं जाहिर तौर पर भारत के हित रक्षा के भाव से की जाती हैं। भारत के लोगों की तरह, पाकिस्तान के लोगों को भी पिछले ज़माने में विदेशी शासन के प्रचीन रहने का अनुभव हुआ है और दोनों ने ही औपनिवेशिक शासन का दुदता के साथ विरोध किया है। इसलिए, आश्चर्य होता है जब पाकिस्तान सरकार एक ऐसी नीति बरतती है जिस से मोझा पर पुर्तगाल के औपनिवेशिक आधिपत्य को समर्थन मिलता है।

#### Portuguese Possessions in India

\*1064. **Shri Vajpayee:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Portuguese Government have decided to replace Indian rupee by the Escudo as the monetary unit of their possessions in India.

(b) if so, its repercussions; and

(c) the steps Government propose to take or have taken in the matter?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) We have seen press reports saying that the Portuguese Government have decided to introduce from 1st January 1959 "Escudo", instead of Portuguese rupia, as the unit of currency in the Indian territories under Portuguese possession.

(b) and (c). Since the Indian rupee ceased to be a legal tender in these areas a few years ago, the proposed change in the name only of the unit of currency may not have any adverse effects on the Indian economy. It may, however, have some undesirable political consequences and we are considering what action the Government of India can and should take to avoid these.

#### Nuclear Tests

\*1066. { **Sardar Iqbal Singh:**  
**Shri Raghunath Singh:**

Will the Prime Minister be pleased to state:

(a) the names of countries who supported India's proposal in the U.N. Assembly for suspension of nuclear and thermonuclear test explosions; and

(b) the stage at which the matter rests now?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) and (b). During the last session of the General Assembly, 23 countries supported India's proposal for the suspension of nuclear and thermonuclear test explosions. They are: Albania, Bulgaria, Burma, Byelorussian Soviet Socialist Republic, Ceylon Czechoslovakia, Egypt, Finland, Ghana, Guatemala, Hungary, Indonesia, Iran, Mexico, Morocco, Nepal, Poland, Rumania, Sudan, Syria, Ukrainian Soviet Socialist Republic, Union of Soviet Socialist Republics and Yugoslavia. Thus, including India's own vote, the Indian draft resolution received 24 votes, but 34 countries voted against; 20 abstained. The resolution was, therefore, not adopted.

#### Express Newspapers Building

\*1070. **Shrimati Renu Chakravarty:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Messers Express Newspapers Ltd., have been permitted to rent out the premises in New Delhi as against the terms on which land was sold on concessional rates; and

(b) if so, on what basis and what are the terms of new agreement?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 96.]